

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/266(KB)2021
IA(I.B.C)/872(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ARUN KUMAR JAGATRAMKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. M. S. Tiwari, Adv.] For the Respondent

Ms. Payal Saha, Adv.] For the Financial Creditor

ORDER

1. Ld. Counsel appearing on behalf of the Personal Guarantor present. Ld. Counsel appearing on behalf of the Financial Creditor present.
2. **IA(I.B.C)/872(KB)2021:**
 - a. A stay subsisting regarding matter No. WPA11410 of 2022. The matter adjourned sine die with liberty to list as the Hon'ble High Court vacate the stay.
 - b. List the matter on **03.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**